

I/333933/2024

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the 11th of January, 2024

S.O 27 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Ganderbal as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Gohar Aarzoo Chaand	Block Development Officer	Ganderbal (old), holding additional charge of Sherpathri (New).
02	Mohd Aarif Sheikh	Block Development Officer	Gund (New), holding additional charge of Kangan (Old).
03	Shireen Sofi	Block Development Officer	Safapora (New).
04	Amer Jit Singh	Block Development Officer	Lar (Old), holding additional charge of Wakura (Old).

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government.

No. Law/Power/14/2023-10

Dated: - 11 -01- 2024

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Ganderbal.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website


(Shamim Ahmad Wani) 11.1.24
Senior Law Officer

Department of Law, Justice and P.A